

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.IIB/G-8/DHCLSC/2024

OUT-AT-ONCE
Dated :

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge,
North District, Rohini Court Complex,
Delhi.

Sub.: Appointment in the Delhi High Court Legal Services Committee

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to appoint Ms. Shefali Sharma, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-02, North District, Rohini Court Complex, Delhi, as Secretary, Delhi High Court Legal Services Committee, on deputation basis.

I am, therefore, to request you to kindly relieve Ms. Shefali Sharma with immediate effect so as to enable her to join the aforesaid post.

Yours sincerely,

Self
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Dated : 12/11/2024.

Endst. No. 6365-6369 DHC/GAZ.IIB/G-8/DHCLSC/2024

Copy forwarded for information and necessary action to:-

1. The Member Secretary, Delhi State Legal Services Authority, 3rd Floor, Rouse Avenue Courts Complex, Pandit Deen Dayal Upadhyay Marg, New Delhi -110002.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi 110054.
3. Registrar (Establishment-I), Delhi High Court, New Delhi.
4. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi
5. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Rakesh Kumar
(Rakesh Kumar)
Deputy Registrar (Gaz.IIB)

OJC (Judl. Bs)

off. P. D. f. S. J. (Hqs.)
13/11/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 65736-65758 Dated, Delhi the 20 NOV 2024

Sub:- Appointment in the Delhi High court Legal Service Committee.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi